

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2714
ANSWERED ON:13.03.2013
PURVIEW OF RTI
Meghwal Shri Arjun Ram

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the CBI has been kept out of the ambit of the RTI Act;
- (b) if so, the reasons therefor;
- (c) the details of the Ministries and organizations which have been exempted on the lines of CBI;
- (d) whether the Central Information Commission has taken an exclusive decision to exempt CBI from the purview of RTI; and
- (e) if so, the details of the decision of the Commission in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a)&(b): The Central Bureau of Investigation (CBI) has been included in the Second Schedule to the Right to Information Act, 2005 thereby exempting it from the purview of the Act except in respect of information pertaining to the allegations of corruption and human rights violations. The Government decided to include the Bureau in the Second Schedule after satisfying itself that it qualifies as a security and intelligence organization and that it is necessary to do so in the interest of the security of the State.

(c): At present twenty five (25) organisations established by Central Government are placed in the Second Schedule of the RTI Act, 2005. The list of these organizations is at Annexure- I.

(d)&(e): Power to amend the Second Schedule vests with the Central Government.

Annexure - I

THE SECOND SCHEDULE

(As on 7.3.2013)

Intelligence and Security organisations established by the Central Government

1. Intelligence Bureau.
2. Research and Analysis Wing of the Cabinet Secretariat.
3. Directorate of Revenue Intelligence.
4. Central Economic Intelligence Bureau.
5. Directorate of Enforcement.
6. Narcotics Control Bureau.
7. Aviation Research Centre.
8. Special Frontier Force.
9. Border Security Force.

10. Central Reserve Police Force.
11. Indo-Tibetan Border Police.
12. Central Industrial Security Force.
13. National Security Guards.
14. Assam Rifles.
15. Sashastra Seema Bal
16. Directorate General of Income Tax (Investigation)
17. National Technical Research Organisation
18. Financial Intelligence Unit, India
19. Special Protection Group
20. Defence Research and Development Organisation
21. Border Road Development Board
22. National Security Council Secretariat (NSCS)
23. Central Bureau of Investigation
24. National Investigation Agency
25. National Intelligence Grid